

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
**Jammu/Srinagar.**

—  
**Notification**  
**Jammu, the 25<sup>th</sup> of November, 2020**

**S.O 361** .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Sh. Mohammed Syed Khan (KAS) Additional Deputy Commissioner, Udhampur to be the Executive Magistrate who shall exercise all the powers of an Executive Magistrate within the territorial jurisdiction of District Udhampur.

The Government further in exercise of the powers conferred by sub-section (2) of Section 20 of the CRPC, 1973 appoints the aforesaid Executive Magistrate as Additional District Magistrate within the territorial jurisdiction of District Udhampur, who shall have all the powers of such magistrate under the said code.

By order of the Government.

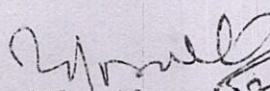
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government,**  
**Department of LJ&PA**


NO:LD(P) 04(Misc-1) Udhampur

Dated: 25 -11-2020

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. Deputy Commissioner, Udhampur. This is with reference to his letter 3226/DMU/JC dated 08-11-2020.
5. General Manager, Government Press, Jammu for publication in an extra- ordinary issue of the Government Gazette.
6. S.O Section, Department of Law, Justice and PA ( W.7. S.C).
7. Concerned file.

  
**(Riaz Ahmad)** 25.11.2020  
**Deputy Legal Remembrancer**

  
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